

[Mr. Deputy Speaker]

"That this House do further extend upto the last day of the Monsoon Session, 1987, the time for presentation of the Report of the Joint Committee on the Bill to provide for the appointment of a Lokpal to inquire into allegations of corruption against Union Ministers and for matters connected therewith".

*The motion was adopted.*

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GOA, DAMAN, AND DIU MINING  
CONCESSIONS (ABOLITION AND  
DECLARATION AS MINING LEASES)  
BILL

[English]

THE MINISTER OF ENERGY AND THE MINISTER OF STEEL AND MINES (SHRI VASANT SATHE): I beg to move for leave to introduce a Bill to provide for the abolition of the mining concessions in operation in the Union Territory of Goa, Daman and Diu and specified in the First and Second Schedules, and for the declaration of such mining concessions as mining leases under the Mines and Minerals (Regulation and Development) Act, 1957, with a view to the regulation of the mines to which such concessions relate and for the development of minerals under the control of the Union and for matters connected therewith or incidental thereto.

MR. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the abolition of the mining concessions in operation in the Union Territory of Goa, Daman and Diu and specified in the First and Second Schedules, and for the declaration of such mining concessions

as mining leases under the Mines and Minerals (Regulation and Development) Act, 1957, with a view to the regulation of the mines to which such concessions relate and for the development of minerals under the control of the Union and for matters connected therewith or incidental thereto".

*The motion was adopted.*

SHRI VASANT SATHE: Sir I introduce the Bill.

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12.31 hrs.

FINANCE BILL, 1987-Contd.

[English]

MR. DEPUTY SPEAKER: The House will now take up further consideration of the motion moved by Shri Rajiv Gandhi on the 29th April, 1987. Shri Sriballavpanigrahi to continue.

SHRI SRIBALLAV PANIGRAHI (Deogarh): Yesterday towards the end of the day I had started speaking and welcomed the Finance Bill, 1987.

As you know, we are now considering the Finance Bill at the third stage of the Budget - the first stage being the general discussion of the Budget on its different aspects and the second stage being the guillotining and adoption of the Appropriation Bill that we did the day before yesterday. Now we are at the third stage to give the final approval of the supreme body, the Lok Sabha, to the Annual Budget 1987-88 in its entirety. The Finance Bill is the outcome or the by product of the Budget.

Sir, as you know the whole country - barring a few people here and there and that too on political grounds - have welcomed this year's budget presented by the hon. Prime Minister. The budget has received wide appreciation. It was highly acclaimed as there was no tax proposal worth the